GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2513 ANSWERED ON:08.12.2011 FINANCIAL ASSISTANCE BY MAULANA AZAD EDUCATION FOUNDATION MAEF Chavan Shri Harischandra Deoram

Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the details of financial assistance allocated/sanctioned by the Maulana Azad Education Foundation to Non-Governmental Organizations/local bodies in different States/Union Territories, under various schemes during the last three years, scheme-wise, NGO/local body-wise and State/UT-wise;

(b) the financial assistance actually utilized by these NGOs under the said scheme during the said period, scheme-wise, NGO/local body-wise and State/UT-wise;

(c) whether there are a number of cases for release of grants -in-aid pending with the Foundation during the last three years;

(d) if so, the reasons therefor; and

(e) by when these cases are likely to be cleared and the funds released?

Answer

MINISTER OF STATE, MINISTRY OF MINORITY AFFAIRS(VINCENT H. PALA)

(a): During the last three years, i.e, in 2008-09, 2009-10 and 2010-11, the Maulana Azad Education Foundation (MAEF) has provided financial assistance to 229 Non Governmental Organizations (NGOs) in States/Union Territories amounting to Rs.30.66 crore under Grant-in-aid scheme. The details of financial assistance allocated/sanctioned by the MAEF to NGOs/local bodies in different States/Union Territories are available on the website of the Foundation, i.e, www.maef.nic.in.

(b): The grants-in-aid sanctioned by the Foundation are released in two installments in the ratio of 70:30. The second installment of 30% is released only after utilization certificate for the first release is received. During the last three years, out of the sanctioned amount of Rs.30.66 crore, the MAEF has released Rs.19.44 crore to 209 NGOs towards first installment. Of these 209 NGOs, second installment amounting to Rs.2.44 crore has been released to 64 NGOs.

(c): Yes, Sir.

(d) and (e): Since these proposals were not complete in all respect, the NGOs have been advised to submit all required documents to process their proposals for release of grants- in-aid from the MAEF. The Foundation considers applications on first-come first-serve basis subject to the condition that the application is complete in all respects, and availability of financial resources.